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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : CA/204/2017  
PETITION NUMBER : CP/536/ (IB)/2017  
NAME OF THE PETITIONER(S) : AUTOCAP INDIA PVT LTD  
NAME OF THE RESPONDENT(S) : INFONET ASIA PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

8. MONISH K. VIG

Advocate for  
Applicant

*Monish*

S-VARSHA

Advocate for  
Respondent

*Varsha*

**ORDER**

Counsel representing both the parties are present and submitted that there is an order of the Hon'ble High Court of Madras granting stay in the appointment of IRP. Both the counsels prayed for time to submit the status of the matter pending before the Hon'ble High Court. Time is enlarged at their request. Put up on 14.12.2017.

-sd-

S Vijayaraghavan  
Member (Technical)

-sd-

K Anantha Padmanabha Swamy  
Member (Judicial)